NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.01.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER	: IA/75(CHE)/2022
PETITION NUMBER	: CP/473/IB/2017
NAME OF THE PETITIONER(S)	: D Rajkumar & Anr
NAME OF THE RESPONDENTS	: Liquidator of M/s Auro Mira Energy Company Pvt Ltd
UNDER SECTION	: Sec 60(5) of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. S. Sathiyanarayanan and the Respondent is represented by the Ld. Counsel Mr. V.V Siva Kumar through video conferencing mode.

Applicant Counsel having connectivity issue he is unable to make representation.

List the matter on **07.03.2023** for further hearing.

[SAMEER KAKAR]
MEMBER (TECHNICAL)

[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)

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